

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3045**

**TO BE ANSWERED ON THE 21<sup>st</sup> MARCH, 2017/ PHALGUNA 30, 1938 (SAKA)  
ATTACK ON NORTH EASTERN CITIZENS**

**3045. SHRI BHAGWANTH KHUBA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether various crimes, racial attacks and derogatory remarks against citizens hailing from the North Eastern States are on the rise in the country;**

**(b) if so, the total number of such cases reported, guilty arrested and the action taken against them during each of the last three years and the current year, crime and State-wise;**

**(c) whether the Government has assessed the reasons for the increase in the said incidents, if so, the reasons therefor and the reaction of the Government thereto;**

**(d) whether the Government has any proposal to promulgate an anti-racial law or amend the Indian Penal Code to make "racial discrimination" a non-bailable criminal offence; and**

**(e) if so, the details thereof and the other corrective measures taken to stop such cases in future along with the details of advisories issued to States and police departments in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a)to(c): The number of racial attacks reported against the people hailing from the North Eastern States, as available with the Ministry during the last three years is at Annexure-I.**

**(d)&(e): The Government has proposed amendments in Indian Penal Code (IPC) and Criminal Procedure Code (Cr.PC) vide 'The Criminal Law**

**Amendment Bill, 2016' and circulated the proposed amendments to all the Stakeholders on 1<sup>st</sup> February, 2017. Various steps have also been taken by the Ministry of Home Affairs for the security of the North Eastern people such as issuing of advisories to all the State Governments, strengthening facilities for legal assistance, extending facilities in the field of sport, educating the people about the North East in various forms, focusing attention on the North East on media, providing of helpline numbers, appointment of Nodal Officers to address the grievances of North Eastern people, etc.**

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**Annexure-I**

**Lok Sabha Unstarred Question No.3045 due for answer on 21.03.2017 raised by Sh. Bhagwanth Khuba regarding attack on North Eastern Citizens**

The total number of cases of crimes, atrocities and discrimination against people hailing from the North-Eastern Region reported, guilty arrested and the action taken against them during the last three years, [crime and State-wise including NCT of Delhi]

S. No.	Name of State/City	Total no. of cases of crimes against NE People registered/guilty arrested during the last three years		
		2014	2015	2016 (upto 31.12.2016)
1	Andhra Pradesh	NIL	NIL	NIL
2	Arunachal Pradesh	0	0	0
3	Assam	NIL	NIL	NIL
4	Bihar	0	0	0
5	Chhattisgarh	NIL	NIL	NIL
6	Goa	NIL	NIL	NIL
7	Gujarat	NIL	NIL	NIL
8	Haryana (Gurgaon)	9/12	5/4	9/5
9	Himachal Pradesh	NIL	NIL	NIL
10	Jammu & Kashmir	NIL	NIL	NIL
11	Jharkhand	0	0	0
12	Karnataka	11/12	7/8	4/12
13	Kerala	NIL	NIL	NIL
14	Madhya Pradesh	NIL	NIL	NIL
15	Maharashtra	1/1	NIL	2/3
16	Manipur	NIL	NIL	NIL
17	Meghalaya	NIL	NIL	NIL
18	Mizoram	NIL	NIL	NIL
19	Nagaland	NIL	NIL	NIL
20	Odisha	0	0	0
21	Punjab	NIL	NIL	NIL
22	Rajasthan	NIL	NIL	NIL
23	Sikkim	NIL	NIL	NIL
24	Tamil Nadu	0	0	0
25	Telangana	NIL	NIL	NIL
26	Tripura	0	0	0
27	Uttar Pradesh	0	0	0
28	Uttarakhand	NIL	NIL	NIL
29	West Bengal	0	0	0
30	A&N Island	NIL	NIL	NIL
31	Chandigarh	NIL	NIL	NIL
32	D&N Haveli	0	0	0
33	Daman & Diu	NIL	NIL	NIL
34	Delhi	282/258	277/174	145/84
35	Lakshdweep	NIL	NIL	NIL
36	Puducherry	NIL	NIL	NIL